NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 84/(MAH)/2009 CA No. 17/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.11.2016

NAME OF THE PARTIES: Shri Dushyant Patel & Anr.

V/s.

M/s. Aakash Lavlesh Leisure Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
) .	DUSHYANT PATEL	Ret.	Shtel
2	. Rahal chitris	Advocate -	
3_	Dharmesh 2 aver	i Authorised of Signatury	Q.
4.	Atul Singh	Sign ofory	dh
5.	Rishabh Shah	Counsel for Resps 3 to 7	ll !

Order CA No.17/2016 in CP No. 84/397-398/CLB/MB/MAH/2009

List this matter for hearing on 5.1.2017.

sd/-

B.S.V.PRAKASHKUMAR Member (Judicial)

sd/-

V. NALLASENAPATHY Member (Technical)